

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107
IB-904(ND)/2020

IN THE MATTER OF:

OWC Apac Pvt Ltd

....APPLICANT

SECTION

U/s IBC Section 59

Order delivered on 07.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Mr. Sulabh Jain, Advocate
For the Respondent :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 06.11.2020.


(Madhu Narula)
Court Officer